

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CAA-256(PB)/2017**

**IN THE MATTER OF:**

**M/s Aster Hotels & Resorts Pvt. Ltd.**

.... **APPLICANT / PETITIONER**

**With**

**M/s Lemon Tree Hotel Ltd.**

.... **RESPONDENT**

**SECTION:**

**Under Section 230-232**

**Order delivered on 13.09.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER**

:- Mr. Saurabh Kalia, Advocate  
Mr. Palash Aggarwal, Advocate  
Ms. Samridhi Gogia, Advocate

**ORDER**

Learned Counsel for the Petitioner is present. The petitioner is directed to file an affidavit in relation to the notices required to be sent to Sectoral Regulators as may be applicable to the respective companies. A weeks' time is granted for the said purpose.

Post the matter on 25<sup>th</sup> September 2017.

Sd/-

**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

Sd/-

**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**